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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.62/ 2017	-	Admission	621A	Melbrow Commercial Company Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

The matter is listed today for admission. No representation for petitioner.

This matter was first listed on 09.08.2017. On that day, there was no representation for the petitioner. PCS for petitioner was absent. Today also, he is absent. No representation for petitioners.

It appears the petitioners are not showing any interest to prosecute this matter.

Petition is dismissed for non-prosecution, vide separate orders.

  
MEMBER (J)

  
MEMBER (T)